

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 215/TT/2016

Date: 1.8.2017

To
The Deputy General Manager
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Petition for determination of transmission tariff from for 2 Assets under "Sub-station extension works associated with transmission system required for evacuation of power from Kudgi TPS (3 X 800 MW in Phase -I) of NTPC Limited" in Southern Region under 2014 Tariff Regulations-Reg

Sir,

With reference to your letter dated 21.7.2017 pursuant to ROP dated 20.6.2017 in Petition No. 215/TT/2016, I am directed to intimate that your request for extension up to 18.8.2017 for submission of the requisite information has been accepted. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)